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Date: 14/12/2025

(2024) 11 NCDRC CK 0010

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 232 Of 2019

Senior Post Master APPELLANT

Vs

Late P.L Ajmera (Through Legal

Heirs) & 2 Ors

Date of Decision: Nov. 14, 2024

Hon'ble Judges: Binoy Kumar, Presiding Member; Saroj Yadav, Member

Bench: Division Bench

Advocate: Ajay Kumar Pandey, Kishan Pandey, Vipin Kujur, Rashmi Mishra, Jitender Singh

Final Decision: Disposed Of

Judgement